

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2023				
Court- wise pendency of Cases as on 31.01.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	691	225	916
2	Sri Gobinda Das, ADJ., (Court No. 2), Agartala	626	234	860
3	Sri Ravi Dahiya, ADJ., (Court No. 3), Agartala	0	122	122
4	Sri Debasish Kar, ADJ., (Court No. 4), Agartala	596	240	836
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	230	345	575
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	557	364	921
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	511	432	943
8	Smt. Tanusree Debnath, CJ (Sr. Div) & ASST. SJ., (Court No.1), Agartala	551	31	582
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (Court No.2), Agartala	622	30	652
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	242	897	1139
11	Smt. Aparajita Debbarma, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	94	1473	1567
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	193	683	876
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	127	795	922
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	35	643	678
15	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala (Vacant) , charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div),(Court No.1), Agartala	24	613	637
16	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala (Vacant) , charge remains with Smti.Deepa Bhattacharyya , JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	46	850	896
17	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (Vacant) , charge remains with Smti Aparajita Singha , JM, First Class-cum-Civil Judge (Jr. Div), (Court No. 6), Agartala	40	1073	1113
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	44	839	883
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala	38	925	963
Total		5267	10814	16081
Station-wise pendency of Cases as on 31.01.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4199	10018	14217
Total		4199	10018	14217
2	Family Court, Agartala	557	364	921
3	Addl. Judge, Family Court, Agartala	511	432	943
Total		1068	796	1864
Grand Total		5267	10814	16081

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2023				
Court- wise pendency of Cases as on 31.01.2023				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Arindam Paul, District and Sessions Judge, Udaipur	175	177	352
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	200	127	327
3	Sri Subhra Nath, Judge, Family Court, Udaipur	206	317	523
4	Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur (now, Vacant), charge of the Court remains with the CJM-cum-Civil Judge (Sr. Div), Udaipur	276	45	321
5	Smti, Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	104	338	442
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	30	278	308
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	11	187	198
8	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	15	367	382
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	15	338	353
10	Smti Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	7	593	600
Total		1039	2767	3806
Station-wise pendency of Cases as on 31.01.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	811	1519	2330
2	Amarpur	22	931	953
Total		833	2450	3283
3	Family Court, Udaipur	206	317	523
Grand Total		1039	2767	3806

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2023				
Court- wise pendency of Cases as on 31.01.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	411	219	630
2	Sri Uttam Hrishhi Das, Judge, Family Court, Belonia	168	111	279
3	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	98	54	152
4	Sri Sunil Kumar Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	39	518	557
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	152	635	787
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	42	526	568
7	Sri Tapan Debbarma, Addl. District & Sessions Judge, Sabroom,	177	41	218
8	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	12	300	312
9	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	45	174	219
Total		1144	2578	3722
Station-wise pendency of Cases as on 31.01.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	742	1952	2694
2	Sabroom	234	515	749
Total		976	2467	3443
3	Family Court, Belonia	168	111	279
Grand Total		1144	2578	3722

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2023				
Court- wise pendency of Cases as on 31.01.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	143	160	303
2	Sri Amrendra Kumar Singh Additional District and Sessions Judge, Kailashahar	17	91	108
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	160	288	448
4	Smti Lopamudra Dasgupta, CJ (Sr. Div) & ASST. SJ., Kailashahar	231	15	246
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	105	534	639
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	186	207	393
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remains with Sri Amarjit Dey , CJ (Jr. Div)-cum- JM First Class, Kailashahar	52	198	250
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge (Jr.Div), Kailashahar (Court No.2)	47	345	392
Total		941	1838	2779
Station-wise pendency of Cases as on 31.01.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	781	1550	2331
Total		781	1550	2331
2	Family Court , Kailashahar	160	288	448
Grand Total		941	1838	2779

North Tripura District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2023				
Court-wise pendency of Cases as on 31.01.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Dharmanagar	399	342	741
2	Sri Soumyo Bikash Das, Additional District & Sessions Judge, Dharmanagar	104	203	307
3	Shri Yoginder Pal, Judge, Family Court, Dharmanagar	259	198	457
4	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	179	23	202
5	Sri Saamyoyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	107	255	362
6	Ms. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	186	370	556
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	90	391	481
8	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	268	270
9	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	232	237
Total		1331	2282	3613
Station-wise pendency of Cases as on 31.01.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1065	1584	2649
2	Kanchanpur	7	500	507
Total		1072	2084	3156
3	Family Court, Dharmanagar	259	198	457
Grand Total		1331	2282	3613

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2023				
Court- wise pendency of Cases as on 31.01.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	219	477	696
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	43	110	153
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	186	563	749
4	Sri Kaushik Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Sonamura	85	342	427
5	Smti Madhumita Paul, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	44	230	274
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	201	296	497
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	41	844	885
8	Sri Ali Haydar Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	81	695	776
Total		900	3557	4457
Station-wise pendency of Cases as on 31.01.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	534	1612	2146
2	Bishalgarh	323	1835	2158
Total		857	3447	4304
3	Family Court , Sonamura	43	110	153
Grand Total		900	3557	4457

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2023				
Court- wise pendency of Cases as on 31.01.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District and Sessions Judge, Khowai,	115	201	316
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai District, Khowai	110	155	265
3	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	100	103	203
4	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	73	36	109
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	31	801	832
6	CJ (Jr. Div)-cum- JM., First Class, Khowai (Vacant)charge remains with Smt. Jekashmee Debbbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	46	1207	1253
7	Smt. Jekashmee Debbbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	1188	1209
Total		496	3691	4187
Station-wise pendency of Cases as on 31.01.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	396	3588	3984
Total		396	3588	3984
2	Judge, Family Court, Khowai	100	103	203
Grand Total		496	3691	4187

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2023				
Court- wise pendency of Cases as on 31.01.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	84	177	261
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	7	88	95
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	10	15	25
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	33	5	38
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	26	71	97
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	7	68	75
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	109	168	277
8	Sri Sanjan Lal Tripura, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	6	301	307
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	44	548	592
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	12	370	382
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	17	167	184
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	47	47
13	Sri Thomas Lalditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Gonda Twisa	2	55	57
Total		357	2080	2437
Station-wise pendency of Cases as on 31.01.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	157	409	566
2	Kamalpur	159	1017	1176
3	Longtharai Valley	29	537	566
4	Ganda Twisa	2	102	104
Total		347	2065	2412
5	Family Court, Ambassa	10	15	25
Grand Total		357	2080	2437

District-wise pendency of Civil and Criminal Cases as on 31.01.2023				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5267	10814	16081
2	Gomati District, Udaipur	1039	2767	3806
3	South Tripura District, Belonia	1144	2578	3722
4	Unakoti Judicial District, Kailashahar	941	1838	2779
5	North Tripura District, Dharmanagar	1331	2282	3613
6	Sepahijala District, Sonamura	900	3557	4457
7	Khowai District, Khowai	496	3691	4187
8	Dhalai District, Ambassa	357	2080	2437
Total		11475	29607	41082